

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2239  
ANSWERED ON:07.12.2005  
TREATMENT OF BLAST VICTIMS  
Pathak Shri Brajesh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is aware of the complaints of the relatives/ attendants of blast victims getting treatment in Safdarjung Hospital, condition of cleanliness of patients' ward and the foreign visits of one of the Head of Department of the Hospital as reported in the Hindi daily the Navbharat Times dated November 6, 2005
- (b) if so, the facts of the matter reported therein and the action taken or proposed to be taken in this regard; and
- (c) if not, the reasons therefore?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (c) All victims/sufferers of bomb blast incidents of 29.10.05 who were brought to the Central Government Hospitals were immediately attended/admitted and provided treatment as needed. In case of Safdarjung Hospital most of the patients brought there had suffered severe burn injuries and were treated in the Burns Ward of the Hospital under the supervision of Burns injuries specialists and were provided best possible treatment.

The doctor reported to have taken voluntary retirement, was in fact, a Maxillofacial Surgeon, not directly involved in burn care. Head of the Department (Burns and Plastic) was on Earned Leave, sanctioned in advance due to illness of his father. There was however, no shortage of senior doctors in the Burns Ward of the Hospital.

The cleanliness/sanitation in wards is maintained at the optimum level and closely monitored by an Assistant Nursing Superintendent and Sanitary Supervisor. No incidence of any misbehaviour was reported against any doctor/staff.